24. Establishment of grievances redressel machinery to tackle the problems of teachers and students with reference to the report of the Law Commission; students to exercise their right of dissent in democratic means; involvement of teachers and students in decision making processes inside and outside the academic world.

Fraud in the imports of equipments for the GB Pant Hospital, Delhi

448. SHRI V. NARAYANASAMY:

SHRI VISHWASRAO RAM-RAO PATIL:

SHRI BAL RAM **SINGH** YADAVA:

JINENDRA KUMAR JAIN:

SHRI SURESH KALMADI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that a case of fraud amounting to more than Rs. 30 crores relating to the import of equipments for the G. B. Pant Hospital Delhi was recendy detected; and
- (b) if so, what action Government have taken against the persons who are involved in the offence?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKE-ELUR REHMAN): (a) Yes, Sir.

(b) A High powered Committee has been appointed by Delhi Administration on 23rd November, 1990 to investigate the matter. On the basis of preliminary report initial enquiry, the Store Officer and the Store Clerk of G. B Pant Hospital have been suspended and the Medical Superintendent of G. B. Pant Hospital has been transferred out of this Hospital. Anti Corruption Department of Delhi Administration has already registered FIR against the erring officials.

तकनीकी खराबियों के कारण एयरबस ए-320 की उड़ान को बीच रास्ते में रोका जाना

to Questions

499. श्रीमती सूर्यकांता पाटील : कुमारी चिंद्रका प्रेमजी केनियाः श्रो पर्वतनेनि उपेन्द्र :

क्या नागर विमानन मंत्री यह वताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि 8 दिसम्बर, 1990 को दिल्ली से बम्बई की उड़ान के दौरान एयरवस ए-320 को तकनीकी खराबियों के कारण अपनी उडान बीच देनी पड़ी ग्रौर वापस रास्ते में रोक दिल्ली लौटना पड़ा;
- (ख) क्या यह भी सच है कि जब से इस विमान को पुनर्चालित किया गया था, तब से यह तीसरी घटना थी ;
- (ग) यदि हां तो ऐसी v - 320उड़ानों को किस ग्राधार पर पुनर्चालन की ग्रनमति दी गई है; ग्रीर
- (घ) इस संबंध में ब्यौरा क्या है और क्या भविष्य में इन एयरवसों की उडान भरने से पूर्वग्रच्छी तरह जांच करने का विचार है ?

नागर विमानन मंत्रालय में राज्य मंत्री (भी हरमोहन धहन) : (क) 9-12-एयरवस ए-320 वि**मान** ग्राईसी 805 को, जो उडान बम्बई की उडान पर थी,-उडान भरने के बाद दबावविकरण ग्रव रोध के कारण वापस दिल्ली में उतारना पडा ।

(日) 4-12-90 विमान पर दो खरावियां महसूस की गई थी जो (i) कंप्रैशर वैन चेतावनी ग्रौर (ii) ग्राउंड पावर नियंत्रण युनिट में कमी से संबंधित थी।

- (ग) इस प्रकार की खराबियां बार वार नहीं होती है। इस वर्ष सितम्बर में खाड़ी क्षेत्र से भारतीय नागरिकों को लाने के लिये खाड़ी क्षेत्र में जब इसे लगाया गया था। ए-320 विमान ने बाहरी और अन्तर्देशीय क्षेत्रों पर अभी तक 1100 से अधिक उड़ानें भरी हैं और 1.10 लाख से अधिक यात्रियों को लाया है। विमान परिचालन में कोई प्रमुख खराबी या समस्या महसूस नहीं की गई है।
- (घ) निर्धारित प्रक्रिया के ग्रनुसार उड़ान भरने से पहले प्रत्येक विमान की पूरी तरह से जांच की जाती है। इसके ग्रलावा ए 320 विमान के बारे में न्यूनतम उपकरण सूची के ग्रन्तर्गत जिन किमयों को ग्रागे बढ़ाया जाता है उसे भी कड़ा कर दिया गया है और इस ग्रग्नेपित ग्रवधि को भी 72 घंटे से घटाकर 48 घंटे कर दिया गया है। बेस स्टेशनों से केवल खराबी रहित विमानों को ही परिचालन की ग्रनुमित दी जाती है। किसी भी विमान के परिचालन की सुरक्षा के साथ कोई समझौता नहीं किया जाता है।

Review of the prices of Petroleum prices

450. CHOWDHARY HARI SINGH:

SHRIMATI SURYAKANTA PATIL:

KUMARI CHANDRIKA PREMJI KENIA:

SHRI BAL RAM SINGH YADAVA:

DR. JINENDRA KUMAR JAIN: DR. ABRAR AHMED:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government have decided to review the increase in petroleum prices;
- (b) whether the prices of petroleum products in the International market have now gone down;
- (c) if so, what is Government's reaction in this regard;

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- (d) whether Government propose to remove the 'Gulf Charges' imposed on petroleum products; and
- (e) if so, by when and if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND - PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA) (a) No, Sir.

(b) to (e) Though the price of Crude oil in the International market has come down from US £35 to 40| barrel immediately after the Gulf Crisis to around US £231 barrel at present, they are still very high as compared to the prices before the Gulf Crisis when they were around US£ 15-16|bbl. Further, the position is still very volatile and uncertain and it is not possible to assess the likely price trends even in near future. There is therefore, no proposal at present to withdraw the Gulf Surcharge imposed on petroleum products.

Neglecting Central Government's instruction to promote technicians and junior engineers by U. P. State Electricity Board

- 451. PROF. SOURENDRA BHATTA-CHARJEE: Will the Minister of ENERGY be pleased to state:
- (a) whether it is a fact that the Central Government have issued repeated instructions to the Uttar Pradesh Government during the last seven years for in creasing the power generation output, for better deals to technicians engaged in different power plants and for their promotions to Junior Engineers including those who have been awaiting such promotion since 1977 parts in Panki Ther mal Power Station;
- (b) whether the Uttar Pradesh State Electricity Board has been neglecting to adhere to such instructions of the Central Government; and
- (c) what steps are being contemplated to be taken in this regard?